

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Capacite Structures Limited Date of Commencement of Liquidation: 09-01-2022; List of Stakeholders as on Date: 09-01-2022; Name of IP: Mr. Gajesh Labhchand Jain; Process Number: 1; Last 5 digit of registration number: 12588

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	5	2648442041	5	2644953967		3488073		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	2	195968814	2	169768814			26200000	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	193	107375290	193	31743316		75631974		<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	142	71248067	142	43417360		27830707		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	3	456991931	3	456991931				<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	24792442	5	24629196		163246		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
<b>Total</b>		<b>345</b>	<b>3504818585</b>	<b>350</b>	<b>3371504584</b>	<b>0</b>	<b>3488073</b>		